

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT 11.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Frontier Lifeline Pvt Ltd

PETITION NUMBER : CP/698/IB/CB/2017

APPLICATION NUMBER: a) IA(IBC)/966(CHE)2023 in
MA/29(CHE)2021 in MA/1370/IB/2019
b) IA(IBC)/418/2024 In IA(IBC)/966/2023

IA 966/2023

(1) Applicant - Shrin J Pillai

Counsel for Proposed Respondent
no. 5 Dhanya Kumar for King stubb & Kusdra in IA/418/2024

3rd Respondent - Anirudh Krishnan

Rupika Srinivasan

L. Rajagopal chairman Meitong committee

B. DHANARAJ

counsel for Me chairman

B. Dhanaraj

[Signature]

[Signature]

ORDER

**2.a. IA(IBC)/966(CHE)/2023 in MA/29(CHE)/2021 in MA/1370/IB/2019
IN CP/698/IB/CB/2017**

Ld. Counsel Mr. Shinu J Pillai for the Applicant. Ld. Counsel Mr. B. Dhanaraj for Chairman of the Monitoring Committee. Dr. K.M. Cherian is present in person. Ld. Counsel Mr. Kaushik N Sharma for Dr. K.M. Cherian.

Case partly heard.

List the Application for hearing on **09.09.2024**.

2.b. IA(IBC)/418/2024 In IA(IBC)/966/2023 IN CP/698/IB/CB/2017

Ld. Counsel Mr. B. Dhanaraj for the Applicant.

This Application has become infructuous as the equipment has already been removed with the approval of AERB. Therefore nothing survives and **IA(IBC)/418/2024 is dismissed as infructuous.**

Sd/-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

Sd/-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**